

**Central Administrative Tribunal
Principal Bench**

O.A. No. 1543/2014

New Delhi, this the 27th day of March, 2017

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Zohra Fatima, Age 27 years,
Primary Teacher, Group B,
D/o Mr. Allauddin Azmi,
R/o L-10, Ghaffar Manzil,
Part-II, Jamia Nagar, Okhla,
New Delhi-110025.
2. Sidra Hasan, Age 27 years,
Primary Teacher, Group B,
D/o Mr. Shifa-ul-Hasan,
R/o D-18/2, Abul Fazal Enclave-II,
Shaheen Bagh, Okhla,
New Delhi-110025. .. Applicants

(By Advocate : Shri S.A. Abadi)

Versus

1. Delhi Subordinate Service Selection Board (DSSSB),
Through its Secretary/Chairman,
Office at : FC-18, Industrial Area,
Karkardooma, Delhi.
2. Govt. of NCT,
Through its Chief Secretary,
New Secretariat, I.P. Estate,
New Delhi.
3. South Delhi Municipal Corporation,
Through its Commissioner,
Office at : Dr. Shyama Prashad Mukharjee
Civic Center, Zakir Hussain Marg,
New Delhi-110002.
4. North Delhi Municipal Corporation,
Through its Commissioner,
Office at : Dr. Shyama Prashad Mukharjee
Civic Center, Zakir Hussain Marg,
New Delhi-110002.

5. East Delhi Municipal Corporation,
Through its Commissioner,
Office at : CSIDC Building,
Patpar Ganj Industrial Area,
New Delhi.

... Respondents

(By Advocate : Mrs. Sangeeta Tomar for R-1 & 2, Shri Duli Chand for R-3, Shri K.M. Singh for R-4 and Ms. Sangita Rai for R-5)

ORDER (Oral)

By Mr. P.K. Basu, Member (A):

Learned counsel for the applicant states that both the applicants have received appointment orders and, therefore, the O.A. has become infructuous.

2. Accordingly, the O.A. is dismissed as having become infructuous. No order as to costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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